

**Central Administrative Tribunal**  
**Principal Bench**

**CP No. 147/2019**  
**OA No. 395/2019**

New Delhi, this the 13<sup>th</sup> day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, chairman**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**



Mahesh Kumar SN,  
Group C, Age 40 years,  
S/o Shri Som Nath,  
Loco Pilot (Goods)  
Northern Railway,  
Panipat,  
Under DRM, Northern Railway,  
New Delhi

- Applicant

(By Advocate: Ms. Meenu Mainee)

VERSUS

1. Shri Ujmamma Mishra  
General Manager,  
Northern Railway,  
Baroda House, New Delhi
2. Shri Harish Chander,  
Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi
3. Shri Atul Singh,  
Sr. Crew Controller,  
Northern Railway,  
Panipat

- Respondents

(By Advocate: Shri VSR Krishna with Mr. KK Sharma)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy:**

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the Contempt Case. Permission is accorded.

2. The Contempt Petition is dismissed as withdrawn

**(Pradeep Kumar)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/lg/

